

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Petition No. D-85/2013**

**Date: 03.9.2013**

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

**Subject: Petition No. D-85/2013: Approval of tariff of Talcher Super Thermal Power Station Stage-I, (1000 MW) for the period from 01.04.2009 to 31.03.2014 after truing up exercise.**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **17.9.2013**:

1. Form-9A/9B showing separate details (break up) of IDC, FC, FERV & Hedging cost, if any shall be submitted.
2. Soft copy of the petition (in excel).
3. Following (year wise) details in respect of interest on loan for the period 2009-11:
  - (a) Total interest for the period;
  - (b) Total interest capitalized to gross block during the period;
  - (c) Total interest transferred to CWIP during the period; and
  - (d) Total interest charged to revenue during the period.
4. Reconciliation of liabilities existing as on 01.04.2009, 01.04.2010 & 01.04.2011 with books of accounts and as furnished in form-9A/9B.
5. Workings of value of Freehold land with reference to claim in Form-12 i.e. "Statement of Depreciation" shall be submitted.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)